

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO.1577  
TO BE ANSWERED ON 10.02.2021**

**RAILWAY PROJECTS**

**1577. DR. SHRIKANT EKNATH SHINDE:**

**SHRI GIRISH BHALCHANDRA BAPAT:**

**SHRI UNMESH BHAIYYASAHEB PATIL:**

**DR. SUJAY RADHAKRISHNA VIKHE PATIL:**

**SHRI BALUBHAU ALIAS SURESH NARAYAN DHANORKAR:**

**DR. HEENA GAVIT:**

**SHRI DHAIRYASHEEL SAMBHAJIRAO MANE:**

**SHRI VINAYAK RAUT:**

**SHRI SUNIL BABURAO MENDHE:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the present status of various ongoing/pending railway projects in various States including Maharashtra and especially in Vidarbha region, State-wise;**
- (b) the details of estimated cost, funds allocated and spent so far, project-wise;**
- (c) whether the Government of Maharashtra has proposed to bear some cost of the said projects for their timely completion and if so, the details thereof and the reaction of Railways thereto;**
- (d) the number of railway projects in Maharashtra for which survey has been conducted and approved but for which work is not underway as yet; and**
- (e) the steps taken by the Railways to complete all the said projects in the States in a time bound manner?**

**ANSWER**

**MINISTER OF RAILWAYS, COMMERCE & INDUSTRY AND  
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION**

**(SHRI PIYUSH GOYAL)**

**(a) to (e): A Statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO.1577 BY DR. SHRIKANT EKNATH SHINDE, SHRI GIRISH BHALCHANDRA BAPAT, SHRI UNMESH BHAIYYASAHEB PATIL, DR. SUJAY RADHAKRISHNA VIKHE PATIL, SHRI BALUBHAU ALIAS SURESH NARAYAN DHANORKAR, DR. HEENA GAVIT, SHRI DHAIRYASHEEL SAMBAJIRAO MANE, SHRI VINAYAK RAUT AND SHRI SUNIL BABURAO MENDHE TO BE ANSWERED IN LOK SABHA ON 10.02.2021 REGARDING RAILWAY PROJECTS**

**(a), (b) and (d): Railway Projects are sanctioned Zonal Railway-wise and not State-wise/region-wise, as Indian Railways' network spans across various State boundaries. As on 01.04.2020, 513 Railway Projects (189 New Line, 54 Gauge Conversion and 270 Doubling works) costing ₹7.5 lakh crore of total length of 53,039 km are in different stages of planning/sanction/execution, out of which commissioning of 10,013 Km length has been achieved and expenditure of ₹1.86 lakh crore incurred upto March 2020.**

**Out of these, 39 projects (16 New line, 5 Gauge Conversion and 18 Doubling works) costing ₹86,696 crore for 6,722 km length falling fully / partly in the State of Maharashtra are under different stage of planning/ approval/ execution, out of which 1026 km length has been commissioned and an expenditure of ₹17,841 crore has been incurred upto March 2020.**

**The project-wise details including cost, expenditure and outlay are available in public domain on Indian Railways' website i.e. [www.indianrailways.gov.in](http://www.indianrailways.gov.in) >Ministry of Railways >Railway Board >About Indian Railways >Railway Board Directorates >Finance (Budget) >Pink Book (year) >Railway-wise Works, Machinery & Rolling Stock Programme (RSP).**

**(c): The Railway projects falling in the State of Maharashtra where the State Government has agreed to share the cost of projects are as under:-**

- I. New lines of Ahmednagar-Beed-Parli Vaijanath (261 km);**
- II. Wardha-Yavatmal-Nanded (284 km);**
- III. Wadasa-Gadchiroli (52 km);**
- IV. Kolhapur-Vaibhavwadi (108 km);**
- V. Solapur- Tujlapur-Osmanabad (84.4 km);**
- VI. Nagpur-Nagbhir (116 km) through Maharashtra Rail Infrastructure Development Corporation Limited (MRIDC) under Joint Venture mode;**
- VII. Mumbai Urban Transport Project (MUTP) Phase-II (59.4 km) through Mumbai Rail Vikas Corporation Limited (MRVC);**
- VIII. MUTP Phase-III (97 km) through MRVC;**
- IX. MUTP Phase-IIIA (205 km) through MRVC;**

**(e): Various steps being taken by the Government for effective and speedy implementation of rail projects include (i) prioritisation of projects, (ii) substantial increase in allocation of funds, (iii) delegation of powers at field level, (iv) close monitoring of progress of projects at various levels (v) regular follow up with State Governments and concerned authorities for expeditious land acquisition, forestry and Wildlife clearances and for resolving other issues pertaining to projects.**